

Policy of stapled visa for Tibet

†*335. SHRI RASHEED MASOOD: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that Government of India has prepared a policy for providing stapled visa for Tibet;
- (b) if so, the time by when it will be implemented; and
- (c) if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) No, Sir.

(b) Does not arise.

(c) India's current visa policy does not envisage the issuance of stapled visas for foreign nationals.

Grants to NGOs in Gujarat

*336. SHRI PRAVEEN RASHTRAPAL: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the names of NGOs in Gujarat who were given grants, grant-in-aid or other financial assistance during the Financial Years 2008-09, 2009-10 and 2010-11; and
- (b) the details of amount and the fields in which they are doing development work, NGO-wise?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK): (a) and (b) The Ministry provides Grants in Aid (GIA) to NGOs mainly under the following Schemes:

- (i) Grant in Aid to Voluntary Organizations working for SCs;
- (ii) Scheme of Assistance to Voluntary Organizations working for OBCs;
- (iii) Deendayal Disabled Rehabilitation Scheme;
- (iv) Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances
- (v) Prevention of Alcoholism and Substance (Drug) Abuse;
- (vi) Integrated Programme for Older persons;
- (vii) Free Coaching for Scheduled Castes and Other Backward Classes

The details of NGOs working in Gujarat and provided financial assistance under the above mentioned schemes during the financial years 2008-09 to 2010-11 along with the purpose/project for which grants were given are in Statement (*See* below).

†Original notice of the question was received in Hindi.